

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-514**

(IB)-190(PB)/2017  
IA/1334/2023, IA-6162/2022, IA-3469/2021, IA-6159/2022,  
IA-1990/2022, IA-3160/2022, IA/1303/2023, IA/1451/2023,  
IA/1441/2021, IA/634/2023

**IN THE MATTER OF:**

Union Bank of India

**....Applicant**

**Vs.**

Era Infra Engineering Limited

**.....Respondent**

**SECTION**

U/s 7 of (IBC) CIRP

**Order delivered on 12.05.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Keshav Tiwari, Adv Sunil Malhotra, Adv Rakesh  
Kumar, Adv Ankit Sharma, Adv Purnima Maheshwari,  
Mr. R S Lakshman, Adv Shivanath Mahanta  
For the Respondent : Adv Samiksha Godiyal, Adv Diksha Tiwari in  
IA-3469/21, Mr. Gaurav Arora for R-2  
For the EPFO : Adv Rajesh Kumar, Adv Mishal Vij, Adv Kushaj  
For the RP : Adv Shivank Diddi, Adv Siddhant Kumar, Mr. Rajiv

**ORDER**

Due to paucity of time, list the matter on **02.06.2023**.

Sd/-

(Court Officer)